

Title: Introduction of the Medical Profession (Regulation) Bill, 1998.

DR. SAROJA V. (RASIPURAM): I beg to move for leave to introduce a Bill to regulate medical profession with a view to provide best available health care to the citizens of the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate medical profession with a view to provide best available health care to the citizens of the country.

The motion was adopted.

DR. SAROJA V. (RASIPURAM): I introduce the Bill.

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